

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/02/2019

O.A./260/893/2012

UPENDRA PANIGRAHI

-V/S-

CENTRAL BOARD OF WORKERS EDUCATION

ITEM NO:50

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>Mr. S. Behera, learned counsel for the respondents is present. No one was present on behalf of the applicant on 21.01.2019 and 13.12.2018. The applicant appears to be not interested to pursue this case. The OA is therefore, dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		